

[श्री सिद्धेश्वर प्रसाद]

(1) हिन्दुस्तान फोटो फिल्मस मैनुफैक्चरिंग कम्पनी लिमिटेड, उटकमाण्ड के वर्ष 1970-71 के कार्य की सरकार द्वारा समीक्षा ।

(2) हिन्दुस्तान फोटो फिल्मस मैनुफैक्चरिंग कम्पनी लिमिटेड, उटकमाण्ड, का वर्ष 1970-71 सम्बन्धी वार्षिक प्रतिवेदन तथा लेखपरीक्षित लेखे और उन पर नियंत्रक और महालेखा-परीक्षक की टिप्पणियाँ ।
[*Placed in Library. See No. LT-3035/72*]

COMMITTEE ON PETITIONS

MINUTES

SHRI A P, SHARMA (Buxar) : I beg to lay on the Table Minutes of the Fourth to Eleventh Sittings of the Committee on Petitions

COMMITTEE ON ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE

MINUTES

SHRI S. C. SAMANTA (Tamluk) : I beg to lay on the Table Minutes of the Fourth to sixth sittings of the Committee on Absence of Member from the sittings of the house held during the current session

LEAVE OF ABSENCE FROM THE SITTINGS OF THE HOUSE

MR. SPEAKER : The Committee on Absence of Members from the Sittings of the House in their Sixth Report have recommended that leave of absence be granted to the following Members for the periods indicated against each :

- (1) Shri S.R. Damani—6th to 31st May, 1972 (Fourth Session).
- (2) SHRI C.K. Jaffer Sharief—22nd April to 31st, May, 1972 (Fourth Session).
- (3) Shri Genda Singh—26th March to 20th May, 1972 (Fourth Session).
- (4) Shri T.H. Gavit—11th to 25th May, 1972 (Fourth Session)

I take it that the House agrees with the recommendations of the Committee.

SEVERAL HON. MEMBERS : Yes, Yes.

MR. SPEAKER : The Member will be informed accordingly.

COMMITTEE ON PETITIONS

FIFTH REPORT

SHRI A. P. SHARMA (Buxar) : I beg to present the Fifth Report of the Committee on Petitions.

COMMITTEE ON GOVERNMENT ASSURANCES

THIRD REPORT

SHRI INDER J. MALHOTRA : (Jammu) : I beg to present the Third Report of the Committee on Government Assurances.

12.50 hrs.

DIPLMATIC RELATIONS (VIENNA CONVENTION) BILL

REPORT OF SELECT COMMITTEE

SHRI B. R. BHAGAT (Shahabad) : I beg to present the Report of the Select Committee on the Bill to give effect to the Vienna Convention on Diplomatic Relations, 1961, and to provide for matters connected therewith.

12.51 hrs.

MATTER UNDER RULE 377

FAST BY SHRI GOKUL BHAI BHAT IN THE CAUSE OF PROHIBITION

SHRI SHYAMNANDAN MISHRA (Begusarai) : With your permission, I should like to refer to a matter of grave importance which requires the immediate attention of the Government of India. As the House is aware, a veteran freedom fighter and one of the architects of modern Rajasthan, Shri Gokul Bhai Bhat—a great Sarvodaya leader also—has been on fast for the last nine days in the cause of prohibition which is enshrined in the Constitution. Shri Bhat has been on an indefinite fast from the 16th instant. Since he failed to make the Government of Rajasthan fulfil its pledge to introduce complete prohibition by 1st